

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A.No.11/2008
Dated the 3rd day of September, 2008**

**CORAM :
HON'BLE DR K.B.S.RAJAN, JUDICIAL MEMBER**

- 1 V.L.Balasubramanian
Principal, Jawahar Navodaya,
Kasargod.
(President All India Jawahar Navodaya
Vidyalaya, Principal Forum)
- 2 M.D.Ramachandran Nair
Principal (Retired on 31.12.2003)
Residing at: Sri Rama Vila swam,
Anicadu West P.O., Kottayam-286503
- 3 Dr.Vasudevan
Principal (Retired on 31.5.2007)
Shances, Chittoor, Chavara P.O.,
Kollam-691 583.
- 4 George Joseph
Principal, (Retired on 31.10.2005)
Chemmagham House,
Ezhacherry P.O., Pala 686 651.
- 5 Anamma Joseph,
Principal Retired,
Chemmagham House,
Ezhacherry P.O., Pala 686 651.
- 6 Padmini Thankappan
Principal, Jawahar
Navodaya Vidyalaya, Mayannur
- 7 K.M.Rajan
Teacher, Jawahar Navodaya Vidyalaya,
Kasaragod
- 8 Kunhi Krishnan M.V.,
Teacher, JNU, Calicut.
By Advocate Mr.P.V.Mohanam

... Applicants

V/s

- 1 Union of India represented by
Secretary to Government,
Ministry of Human Resources
Development Department,
New Delhi
- 2 The Chairman
Navodaya Vidyalaya Samithi,
New Delhi
- 3 The Deputy Director
Navodaya Vidyalaya Samithi,
New Delhi

... Respondents

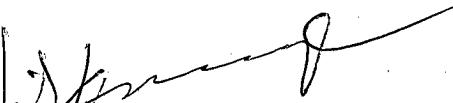
By Advocate Mr.TPM Ibrahim Khan SCGSC

This application having been heard on 4th September, 2008, the Tribunal
on the same day delivered the following

(ORDER)

Hon'ble Dr.K.B.S.Rajan, Judicial Member

Counsel for applicant submits that in view of the notification
dated 30.05.2008, (copy retained), the case has become infructuous.
Accordingly this case is closed as infructuous.



**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**

abp